

PROF. MADHU DANDAVATE : Sometimes when we raise matters under Rule 377, the Speaker is pleased to direct the concerned Minister to make a statement. This is a very important matter. ...

MR. DEPUTY SPEAKER : If the Minister wants, he can reply. But I cannot compel.

PROF. MADHU DANDAVATE : Why not, Sir? I would like you to use your good offices.

PROF. N. G. RANGA (Guntur) : He may send it to the Minister concerned.

(vii) Demand for appointing a full time executive instead of the present part time one in the Bharat Brakes and values Calcutta

SHRI SAIFUDDIN CHOWDHURY (Katwa) : There has been a move by some interested quarters to ruin a nationalised company, viz., Bharat Brakes and Values, Calcutta. This public sector unit made profit before tax in the year 1980-81 and production rose from 17 lakhs to 80 lakhs. The production and growth of this unit reached a record level and the joint production committee worked well till March, 1984. Deputationists from Burn Standard and some officers of this unit are now involved in fighting amongst themselves. Such is the situation now that all sections of employees have become frustrated including a good section of young engineers. Factory production has got retarded. There is no plan and initiative to bring the new products in production line. *Ad hocism* has become the order of the day. Demand for workers' participation in the management for growth and welfare of the workers including implementation of old settlements are denied. Even Government's directives are being disregarded.

A new diversified item viz., LPG cylinder is virtually closed as this is being imported from Brazil. Therefore, I urge upon the Government to appoint a full-time executive instead of the present part-time Chief Executive and remove the high-salaried deputationists from the Company. The Company should initiate a proper enquiry into the affairs and bring back this public sector unit in proper gear

as the workmen are ready to extend their full co-operation.

(viii) Demand for setting up of an industrial unit in Purnea district of Bihar in order to provide employment opportunities to the people of that area

SHRI D. L. BAITHA (Araria) : Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government to an important matter of public interest.

District Purnea is very backward industrially. Although raw material such as jute, rice, paddy-straw, paddy-husk and other agricultural produce is available there in abundance yet in this area, especially in Araria Constituency, no industrial unit has been established so far which could provide means of livelihood in this labour-predominant area. A jute mill that was set up there is not functioning and is in the same condition as it was ten or eleven years ago. As a result, a number of local labourers are leaving the villages for other places in search of livelihood. The village is wearing a deserted look.

I would, therefore, request the Government to set up an industrial unit in this backward area soon so that the local people could be provided with employment.

12.20 hrs.

GENERAL BUDGET, 1985-86—
GENERAL DISCUSSION
AND
SUPPLEMENTARY DEMANDS FOR
GRANTS (GENERAL), 1984-85
---Contd.

[English]

DR. DEPUTY SPEAKER : Now, the House will take up items No. 7 and 8 together. Already we have taken more than the allotted time but still many Members are interested in participating.

THE MINISTER OF STATE IN THE MINISTERS OF PARLIAMENTARY AFFAIRS. (SHRI GHULAM NABI AZAD) : Sir, I propose that time be extended by another two hours and the Finance Minister may reply to the debate at 2.15 p.m.